

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 141
TO BE ANSWERED ON 02.02.2024

ONE STOP CENTRES

141. SHRIMATI APARAJITA SARANGI:
DR. UMESH G. JADHAV:
SHRI SANJAY BHATIA:
SHRI LALLU SINGH:
SHRI TAPIR GAO:
DR. ARVIND KUMAR SHARMA:
SHRI MANOJ KOTAK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of One Stop Centres (OSCs) approved across districts in the country as on date, State-wise including Odisha;
- (b) the budgetary norms for construction of OSCs;
- (c) the number of OSCs operational as on date, State-wise including Odisha; and
- (d) the number of OSCs proposed to be set up during the period of XV Finance Commission in country including Karnataka, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Government has been implementing the scheme of One Stop Centre (OSC) since 1st April, 2015 to provide a range of integrated services under one roof to women affected by violence and in distress. These services include Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling and temporary shelter. So far, a total of 816 One Stop Centres have been approved in all 36 States/UTs, out of which 757 OSCs are operational. The budgetary norms for construction of One Stop Centre is based on CPWD 2020 rates to the tune of Rs.60.00lakh (Tentative) for Delhi and National Capital Region. The rates for other regions/locations is as per the Schedule of Rates (SOR) of the Concerned States/UTs. A variable cost @5% of the construction cost to meet any variation in the construction cost is also provided. The State/UT wise approved and functional OSCs are annexed at **Annexure**.

A third party evaluation of the schemes of the Ministry, including One Stop Centre (OSC) Scheme, was conducted during the Financial Year 2020-21 through NITI Aayog. The study found the relevance, effectiveness and sustainability of the scheme as satisfactory. Based on the recommendations of the Third Party Evaluation, the OSC scheme has been included as a component of sub-scheme 'Sambal' under Mission Shakti for implementation during period of 15th Finance Commission Cycle upto 2025-26. Based on the encouraging results of this initiative and benefits to women, 300 more OSCs are envisaged to be set up during the period of 15th Finance Commission in the districts having higher rate of crime against women or having bigger geographical area, preferably in aspirational districts.

Annexure

ANNEXURE REFERRED TO IN PART (A) TO (D) OF LOK SABHA QUESTION NO. 141 FOR REPLY ON 02.02.2024 ASKED BY SHRIMATI APARAJITA SARANGI, DR. UMESH G. JADHAV, SHRI SANJAY BHATIA, SHRI LALLU SINGH, SHRI TAPIR GAO DR. ARVIND KUMAR SHARMA AND SHRI MANOJ KOTAK REGARDING 'ONE STOP CENTRES'

Details of State/UT-wise approved, Operational One Stop Centres (OSCs)

SL	State/ UTs	Number of OSCs Approved	Number of Operational OSCs
1	Andaman and Nicobar Islands	3	3
2	Andhra Pradesh	26	13
3	Arunachal Pradesh	25	25
4	Assam	36	34
5	Bihar	39	38
6	Chandigarh	1	1
7	Chattishgarh	34	27
8	DNHDD	3	3
9	Delhi	11	11
10	Goa	2	2
11	Gujarat	35	35
12	Haryana	22	22
13	Himachal Pradesh	13	12
14	Jammu and Kashmir	20	20
15	Jharkhand	24	24
16	Karnataka	40	32
17	Kerala	14	14
18	Ladakh-UT	2	2
19	Lakshdweep	1	1
20	Madhya Pradesh	57	57
21	Maharashtra	42	42
22	Manipur	16	16
23	Meghalaya	12	12
24	Mizoram	13	8
25	Nagaland	16	11
26	Odisha	30	30
27	Puducherry	4	4
28	Punjab	23	23
29	Rajasthan	37	34
30	Sikkim	6	4
31	Tamil Nadu	48	38
32	Telangana	36	36
33	Tripura	8	8
34	Uttar Pradesh	79	79
35	Uttrakhand	14	14
36	West Bengal	24	22
	Total	816	757
